

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 524 of 1996

Thursday this the 2nd day of May, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N.P. Backer, Group (1) Regular Mazdoor
Office of the Sub Divisional Officer,
Telegraphs Idukki (residing at
Nadukkudi Puthen pura, Mudavoor PO,
Vazhappally, Muvattupuzha). Applicant

(By Advocate Mr. R.Sreeraj)

Vs.

1. The Sub Divisional Engineer (Administration)
Office of the General Manager,
Telecom, Ernakulam, Kochi.31.
2. Sub Divisional Officer,
Telecommunications, Idukki,
Pinavu. Respondents

(By Advocate Mr. Varghese P. Thomas, ACGSC)

The application having been heard on 2nd day of May, 1996
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant complains that he is not relieved
from the post occupied by him even after four months
of the order of transfer. He is not an expert or a
specialist whose services cannot be spared. He is none
other than an ordinary Group 'D' Mazdoor, submits applicant.

2. We have heard learned standing counsel on
notice. He submits that applicant was not relieved
due to genuine administrative reasons and that he will

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be relieved at an early date. We have no hesitation in accepting the submission of the learned counsel for respondents department.

3. We record the submission and direct respondents to relieve applicant to join at Muvattupuzha within seven days from today.

3. With the aforesaid direction, we dispose of the application. No costs.

Dated the 2nd day of May, 1996.

P. V. Venkatakrishnan

P. V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

*ks25/-